

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-205/2013/2022/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. S. Bhattacharjee,
District & Sessions Judge,
Karimganj, Assam.

Dated Guwahati the 15th May, 2020.

Sub: **Car permission.**

Ref:- Your letter No.JKD/2020/1734, dtd 12.05.2020

Madam,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Assistant Sessions Judge, Karimganj regarding his prayer to undertake journey with his official vehicle, at his own cost, to Hailakandi and then to Silchar from the evening of 12.05.2020 till the morning of 14.05.2020 , at your level.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/2023²⁰²⁴ /A, dated 15.5.2020

Copy to:

1. Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Assistant Sessions Judge, Karimganj.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

15/5/2020
Pdga